

साहब से कहा है उसा तरह से प्रश्न संख्या 127 जो अरबन हाउसिंग के संबंध में है उसको क्या-क्या स्कीमें अरबन एरियाज में हो रहा है उस के संबंध में भी विधिवत एक लिखित स्टेटमेंट टेबल आफ दी हाउस पर रखी जाए। दिल्ली में डी डी. ए० ने मिडल इनकम ग्रुप और लो इनकम ग्रुप वालों से जो बरसों से पैसा ले लिया है यह पैसा बड़ी मेहनत से कमा करके लोगों ने डी० डी० ए० में जमा कराया है लेकिन अभी तक उनको मकान का वितरण नहीं हुआ है। ऐसा लगता है कि डी० डी० ए० के फ्लैट की सारी योजना खटाई में चली जाएगी। मैं चाहूंगा कि जिस तरह से रामानन्द जी ने रूरल एरियाज के बारे में कहा उसी तरह से अरबन एरियाज के संबंध में डी० डी० ए० के बारे में क्या उसकी विस्तारपूर्ण योजना है, मिडल इनकम और लो इनकम ग्रुप वालों को कब तक मकान दिए जाएंगे, कब देने जा रहे हैं, क्या दाम होंगे, इस पर विस्तारपूर्वक एक स्टेटमेंट मंत्री महोदय सभा पटल पर रखें।

MR. CHAIRMAN: Mr. Minister, will you place a statement on the Table of the House later?

SHRI P. C. SETHI: Sir, it is difficult to answer such a big question. If you like, Sir, I would place all the information that I have got on the Table of the House.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Non-utilisation of funds by Haryana State Social Welfare Advisory Board

*123. SHRI SUJAN SINGH: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Haryana State Social Welfare Advisory Board has not been utilising

the funds allotted to it by the Central Social Welfare Board; and

(b) if so, what action Government propose to take against persons who are responsible for this lapse and to avoid such lapses in future?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) No, Sir.

(b) Does not arise.

National Forest Policy

*124. SHRI BHUPESH GUPTA:
SHRI INDRADEEP SINHA:
SHRI S. KUMARAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to review the national forest policy; and

(b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) The proposed revised National Forest Policy aims at:

(i) a greater emphasis on the ecological and environmental considerations;

(i) checking of erosion in mountainous regions, catchment of rivers along tree-less banks, in the hot and cold deserts;

(iii) preservation of natural heritage of flora and fauna in the country;

(iv) management of forest resources for providing, on a sustained basis, the maximum goods and services with due regard to environmental and ecological considerations;

(v) aiding the tribal economy and maximisation of employment;

(vi) checking of deforestation and diversion of forest land, for non-forestry uses; and

(vii) utilisation of culturable waste land, strips along roads, rail tracks and canal banks and all other vacant land under public, corporate, community or private ownership for raising tree crops, with co-operation and involvement of people, as far as possible.

Printing of books by the National Book Trust

*125. SHRI MOHAMMED USMAN ARIF:

DR. LOKESH CHANDRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that an officiating Director of the National Book Trust has a printing press of his own; and

(b) if so, what is the number of books given for printing to that press?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) No, Sir.

(b) Does not arise.

Soviet Experts' opinion about India's oil resources

*126. SHRI KALP NATH RAI:
SHRI IBRAHIM KALANIYA:
SHRI KHURSHED ALAM KHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Soviet experts have expressed the view that India, with its estimated oil and gas resources, can become self-sufficient in meeting its fuel requirements;

(b) whether Government are also aware that Prof. Ajit Kumar Saha, President of the Indian Science Congress, has reportedly stated that

by 1980, India's oil wells are likely to dry up; and

(c) if so, what is the actual position in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) What Prof. Saha in his Presidential address to Indian Science Congress at Calcutta in February, 1980, appears to have said is that on the assumption of the total reserves of our domestic oil being 282 million tonnes, and at annual percentage growth rate of domestic oil production of 9.3 per cent, from the domestic oil production level of 11.4 million tonnes in 1978-79, these reserves will almost be exhausted by 1990-91, unless very large new deposits of oil are discovered.

(c) There is much more oil to be discovered and found according to an assessment made by ONGC than what has been assumed by Prof. Saha.

Allotment of flats by D.D.A.

*127. SHRI MAHENDRA MOHAN MISHRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in 'The Indian Express' of the 4th March, 1980, under the caption 'DDA has bitten more than it can chew';

(b) if so, whether it is a fact that the DDA is unable to provide flats to the 1.80 lakh persons who have registered themselves for allotment of the HUDCO-pattern dwelling units at cheap rates; and

(c) whether Government propose to chalk out a phased programme to provide houses to persons registered under the HUDCO-pattern scheme; if so, what are the details in this regard and by when these persons are likely to get houses?